

Immediate

No.18/31/2023-EO(SM.II)
Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Personnel and Training
Secretariat of the Appointments Committee of the Cabinet

North Block, New Delhi
30.01.2024

Ministry of Corporate Affairs' D.O. No.A-12023/2/2023-Ad.IV-MCA dated 03.01.2024 refers.

2. The Appointments Committee of the Cabinet has approved the following proposals:

(i) Appointment of the following candidates, against 02 posts of Judicial Member in National Company Law Appellate Tribunal (NCLAT) in the salary of Rs.2,25,000/- per month, for a period of 04 years, or till attaining the age of 67 years, whichever is earlier:

Sl. No.	Name (S/Shri/Ms./Dr.)
1.	Justice Yogesh Khanna, Former Judge, High Court of Delhi.
2.	Justice Sharad Kumar Sharma, Former Judge, High Court of Uttarakhand, Nainital.

(ii) Appointment of the following candidates against 02 posts of Technical Member in National Company Law Appellate Tribunal (NCLAT), in the salary of Rs.2,25,000/- per month, for a period of 04 years, or till attaining the age of 67 years, whichever is earlier:

Sl. No.	Name (S/Shri/Ms./Dr.)
1.	Indevar Pandey, IAS (WB:88), Secretary, Ministry of Women and Child Development.
2.	Jatindranath Swain, IAS (Retd) (TN:88), Former Secretary, Department of Fisheries.



(Arvind Thakur)
Under Secretary (EO-SM.II)
Tel: 2309 3913

Ministry of Corporate Affairs,
(Dr. Manoj Govil, Secretary),
Shastri Bhawan, New Delhi.

Copy forwarded for information to:

1. Prime Minister's Office (Shri Hrisheekesh Arvind Modak, Director).
2. Cabinet Secretariat (Ms. Kavita Singh, Joint Secretary).
3. Guard File.



(Arvind Thakur)
Under Secretary (EO-SM.II)
Tel: 2309 3913